

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

MA 583/2018 in TCP(IB)-387(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.07.2018

NAME OF THE PARTIES:

Nabh Interior Working
v/s.
MMS Infrastructure Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

For the Resolution Professional not in a position to file any material showing that notice has been served upon the suspended directors against whom this Resolution Professional seeking some relief, the Resolution Professional is hereby directed to serve notice upon the respondent within three (3) days hereof and file proof of service on the next date of hearing.

List this matter for hearing on 03.08.2018.

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)